

अध्यक्ष महोदय : मैंने इस बारे में पूछा है। I have asked for facts.

SHRI A. NEELALOHITHADASAN NADAR (Trivandrum) : There is starvation in Arunchal Pradesh. There is no food and there are starvation deaths in Arunachal Pradesh.

श्री राजेश कुमार सिंह (फिरोजाबाद) : अध्यक्ष महोदय, यह बड़ा गम्भीर विषय है। राजस्थान में 3,572 गाँव सूखे से प्रभावित हैं। वहाँ रिलीफ वर्क चल रहा है, लेकिन 40 डिग्री सेलसियस गर्मी में काम करके लोग कितना रुपया कमाएंगे? इस पर सदन में चर्चा होनी चाहिए।

अध्यक्ष महोदय : कितनी बार चर्चा होनी चाहिए?

श्री राजेश कुमार सिंह : अगर सरकार स्थिति पर काबू नहीं पाएगी, तो इस पर चर्चा करनी होगी। 1.70 करोड़ से अधिक लोगों को एक वक्त का भी खाना नहीं मिल रहा है।

अध्यक्ष महोदय : इसको और देख लेंगे।

श्री राजेश कुमार सिंह : अखबार में ये फोटो देखिए कि जानवर मरे पड़े हैं। सरकार इस बारे में कुछ नहीं कर रही है।

SHRI SOMNATH CHATTERJEE : I am raising a very important matter because the Hon. Finance Minister is here. There is a company Carter Poolers. A winding up application has been made by the Registrar of Companies who is a Government officer. A very large number of employees are going to be thrown on the street. It was under the management of the Government. The livelihood of 500 employees is at stake.

MR. SPEAKER : You give me some motion.

PROF. MADHU DANDAVATE : Under Rule 222 (3) I have given another notice. Shri Veerendra Patil has made an announcement about Bonus Act amendment outside the House when the House is in session.

MR. SPEAKER : We are examining it.

PROF. MADHU DANDAVATE : It is under consideration?

MR. SPEAKER : Yes. It is under consideration.

12.23 hrs.

PAPERS LAID ON THE TABLE

Notifications under Essential Commodities Act

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

- (1) G.S.R. 223 (E) published in Gazette of India dated the 8th April, 1983 regarding fixation of maximum retail selling price of Anhydrous Ammonia, under Fertiliser (Control) Order, 1975.
- (2) G.S.R. 226 (E) published in Gazette of India dated the 12th April, 1983 regarding appointment of officers working in the Central Fertilizer Quality Control and Training Institute, Fari-dabad, as Inspectors of Fertilisers under Fertiliser (Control) Order, 1957. [Placed in Library. See No. LT—6536/83].

Notifications under Food Corporations Act, Weights and Measures Act, and Essential Commodities Act

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND